

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 41/TT/2013
(Earlier Docket No. 32/2013)

Date: 5.9.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject : Determination of Transmission Tariff of Asset I: 765 kV, 240 MVAR Switchable Line Reactor under Bus Reactor at Ballia S/s. (DOCO: 01.10.2012); Asset II: 765 kV Line bays at Sasaram S/s (for 765 kV Sasaram- Fatehpur TL under SASAN Project) under Common Scheme for 765 kV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common schemes for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern region for tariff block 2009-14 period

Sir,

I am directed to refer to the Commission's letter dated 26.2.2013 seeking certain information by 26.3.2013, and its reminder dated 31.5.2013 (copies enclosed) and to say that reply is still awaited. It is requested that the **information sought in the above letter may kindly be furnished along with the following further information** on affidavit, with advance copy to the beneficiaries, latest by 27.9.2013:-

- (i) Actual status of the project and letter of DOCO;
- (ii) Detailed justification for delay in commissioning the assets, along with PERT chart;
- iii) Reason for cost over-run in Asset-I and reason for over estimation of the cost in Asset-II;
- iv) Detailed reason and justification for increase in cost of items such as "control room and office building (201.9%), switchgear- CT,PT, circuit breakers,

isolators- (202.7%), bus-bars/ conductors/ insulators (194.77%), outdoor lighting (20.95%), power and control cable (466.92%), misc. common equipment (DG+FF) (516.03%) , Misc. civil works (127.74%) and bus-bars/ conductors/ insulators (91.56%), indicating whether the scope of work as envisaged in DPR had undefined change or not.

- v) Details of Miscellaneous civil work
- vi) Elaboration of the expression "site condition" stated by the petitioner while explaining the reasons.

Yours faithfully,

Sd/-
(P.K. Sinha)
Asst. Chief (Legal)